

1	2	3	4	5
31.	National Fertilizers Ltd.	—	1.00	—
32.	National Mineral Devl. Corpn. Ltd.	—	17.88	—
33.	Neyveli Lignite Corpn.	—	70.43	—
34.	Oil & Natural Gas Corpn.	—	1056.67	—
35.	Rashtriya Chemicals & Fert. Ltd.	—	30.36	—
36.	Shipping Corp. of India Ltd.	—	28.08	—
37.	State Trading Corpn.	—	2.25	—
38.	Steel Authority of India Ltd.	—	736.06	—
39.	Videsh Sanchar Nigam Ltd.	—	379.00	785.00\$
Total		3038.00 [@]	8205.47	1188.42

[@] As in 1991-92 the shares were sold in bundles the amount realised PSU-wise is not available.

— The total amount realised since 1991-92 is Rs. 12,431.89 crores.

\$ Approximately.

Development Works in CCL

1667. **SHRI RAVINDRA KUMAR PANDEY** : Will the Minister of COAL be pleased to state:

(a) the locations under jurisdiction of Central Coalfields Limited, specially in Bokaro and Kargali areas where the works relating to construction of roads, houses and maintenance have been carried out by the Civil Department during the last three years;

(b) whether there is any hurdle in the development and maintenance work being carried out in the areas under the jurisdiction of Central Coalfields Limited;

(c) if so, the details of the developmental works done in the areas under CCL;

(d) whether an amount of Rs. 1 crore 70 lakhs has been allocated to Civil and E&M Department for Bermo Central Colony under CCL during 1995-96 and 1996-97;

(e) if so, whether the allocated amount has been fully utilised; and

(f) if not, the reasons therefor and the action taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI DILIP RAY) : (a) The details of work relating to construction of roads, houses and maintenance work carried out in Bokaro and Kargali areas under Central Coalfields Limited (CCL) during the last 3 years are as

under:

Year	Road	Houses	Maintenance	Road covered by CCDA
1995-96	Bokaro Colliery	KBS GM Unit	All units under B&K Area	Gomia to Bhandardih
1996-97	GM Unit	GM Unit	-do-	-do-
1997-98	GM Unit Bokaro Colliery	GM Unit	-do-	-do-

(b) and (c) As reported by Coal India Limited, in CCL, development work is being done as per priority and recommendations of the corporate JCC and in a phased manner within the approved/sanctioned budget.

Details of expenditure on repair and maintenance, construction of buildings, roads and culverts during the last 3 years in CCL are as under:

	(Rupees Crores)		
	1995-96	1996-97	1997-98
Repair & Maintenance	13.73	11.97	19.24
Const. of Buildings	13.15	6.65	6.07
Const. of Roads & Culverts	1.51	2.20	1.58

(d) and (e) Bermo Central Colony falling under Dhori Area is not a cost centre. Hence no separate revenue budget is prepared for the particular colony under reference towards civil and E&M maintenance. Since employees from many units reside in the colony, the expenditure incurred in the maintenance of township is shared and not from the budgetary resources of different units/cost centres of the Area. The expenditure incurred

towards civil and E&M maintenance works carried out during 1995-96 and 1996-97 in respect of Bermo Central Colony is as under:

(Rupees in lakhs)

Item	1995-96	1996-97	Total
Civil Maintenance	26.09	73.32	99.41
E&M Maintenance	23.43	27.47	50.90
	49.52	100.79	150.31

(f) Does not arise in view of reply given to (d) and (e) above.

20-11
Committee on Sales Tax *ahm*

1668. SHRI E. AHAMED : Will the Minister of FINANCE be pleased to state:

(a) whether the Committee which went into the question of Sales Tax War among States, introduction of Value Added Tax (VAT) and incentives to backward areas has submitted its report to Government;

(b) if so, the recommendations made by the Committee for phasing out Sales tax based incentive